

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GOLDEN TOBACCO INDUSTRY OPERATING IN TOBACCO INDUSTRY AT
VADODARA, MUMBAI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Golden Tobacco Limited CIN No. - L16000GJ1955PLC067605 PAN NO- AAACG1421A
2. Address of the registered office	Golden Tobacco Limited At. Darji Pura, Po. Amliyara, Dist. Vadodara - 390 022 Gujarat, India.
3. URL of website	http://www.goldentobacco.in
4. Details of place where majority of fixed assets are located	1.M/s Golden Tobacco Company Limited, Situated at Darjipura Vadodra in R.S. No- 587/B of Village Harni, Vadodra, Gujarat 390006 2.M/s Golden Tobacco Company Limited, Situated at C.T.S No. 382, 385, 386, 387, 415 and 416 ,Village Vile Parle, SV Road, District and Tehsil Mumbai, Maharashtra 400056 3.M/s Golden Tobacco Company Limited, Situated on Part of Survey No.325, Village Dhanot, Taluka Kalol, Dist. Gandhi Nagar, Gujarat 382715 4.M/s Golden Tobacco Company Limited, Situated at Agatha, Varappadu, Guntur, Andhra Pradesh 522509 5.M/s GTC Investment and Finance Limited, Situated at Flat No.6-A, 6-B and 6-C, on Floor No.06,and Floor No.07, Gazdar Apartments, Juhu Tara Road, Bombay 49 6.Old Machineries at the Godown of Sikkim Tobacco Limited (Third- party) Majhitar, Rangpo, East Sikkim
5. Installed capacity of main products/ services	5 MILLION (Pcs) /HRS for production of various Tobacco products



6.	Quantity and value of main products/ services sold in last financial year	Quantity and value of goods sold during FY2021-22 Quantity of Tobacco goods sold- 64042750 (Pcs.) Value of goods sold: Rs.864.24 Lacs
7.	Number of employees/ workmen	15
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at www.goldentobacco.in or can be obtained from Resolution Professional by sending email at cirp.goldentobacco@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility criteria is mentioned in the Detailed Invitation of Expression of Interest available at www.goldentobacco.in or can be obtained from Resolution Professional by sending email at cirp.goldentobacco@gmail.com
10.	Last date for receipt of expression of interest	13.04.2023
11.	Date of issue of provisional list of prospective resolution applicants	23.04.2023
12.	Last date for submission of objections to provisional list	28.04.2023
13.	Process email id to submit EOI	cirp.goldentobacco@gmail.com



(Vichitra Narayan Pathak)
(Resolution Professional)

Regn. No.: IBBI/PA-001/IP-P01353/2018-2019/12063
Golden Tobacco Limited 120, Jharneshwar Colony,
Madhuban Vihar, Near International Public School,
Hoshangabad Road, Bhopal-462047(M.P)
Email: cirp.goldentobacco@gmail.com

Date: 29.03.2023

Place: Bhopal